

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/ 2372 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri P. Das,
District & Sessions Judge,
Morigaon, Assam.

Dated Guwahati the 3rd May, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No.DJM/1999/2019, dtd. 26.04.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission w.e.f. the evening of 26.04.2019 till the morning of 29.04.2019, as prayed for.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2013/ 2373 /A, dated 03.05.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

03/05/19
JT. REGISTRAR (VIGILANCE)

Relgr